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Form A
Public Announcement
[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ALPHA HEALTHSCIENCES PRIVATE LIMITED**

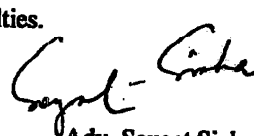
1. Name of Corporate Person	Alpha Healthsciences Private Limited
2. Date of incorporation	29/04/2008
3. Authority under which Corporate person is incorporated/ registered	Registrar of Companies under Companies Act, 1956
4. Corporate identification no.	U85100DL2008PTC177375
5. Address of the registered office of Corporate Person	48/2, Commercial Centre, Malcha Marg, New Delhi 110021
6. Liquidation commencement date of Corporate Person	19 th July, 2018
7. Name, address, email address and the registration number of the Insolvency Professional	Mr. Sougat Sinha, Advocate Liquidator of Alpha Healthsciences Private Limited, LGF B-36 Defence Colony, New Delhi-110024 sougat.sinha@artha-legal.com IBBI/IPA-002/IP-N00395/2017-2018/11170
8. Last Date for submission of claims	19 th August 2018

Notice is hereby given that the Alpha Healthsciences Private Limited has commenced voluntary liquidation on 19th July 2018.

The Stakeholders of Alpha Healthsciences Private Limited are hereby called upon to submit a proof of their claims on or before 19th August 2018 to the Insolvency Professional at the address mentioned against item 7.

The Financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Adv. Sougat Sinha,
Insolvency Professional acting as
Liquidator of Alpha Healthsciences Private Limited
IBBI/IPA-002/IP-N00395/2017-2018/11170

Date: 20.07.2018
Place: New Delhi

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